

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED 29.06.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
ARGUMENTS	HEARING
1) O.S. 747/2008	16) EX. 28/2001
2) O.S. 206/2009	17) EX. 27/2001
3) O.S. 329/2010	18) FDP 1/2004
4) O.S. 277/2018	19) O.S. 217/2005
5) MISC. 21/2018	20) O.S. 1383/2005
EVIDENCE	21) O.S. 1573/2005
6) O.S. 127/1997	22) O.S. 299/2006
7) O.S. 685/2001	23) O.S. 1095/2011
8) O.S. 1537/2008	24) O.S. 777/2012
9) O.S. 497/2014	25) O.S. 969/2014
10) O.S. 287/2015	26) O.S. 143/2015
11) O.S. 1467/2015	27) O.S. 61/2016
OBJECTIONS	28) O.S. 627/2016
12) O.S. 1409/2012	29) O.S. 633/2016
13) O.S. 263/2016	30) O.S. 597/2017
14) O.S. 507/2021	
15) O.S. 737/1996	

Sd/-
I/c Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 29.06.2021

IST SESSION AT 11 A.M	IIND SESSION AT 2.45 P.M
STEPS	SUMMONS
1. O.S. 70/2015	16. O.S. 650/2014
2. O.S. 236/2015	17. O.S. 1016/2016
3. O.S. 1062/2016	18. O.S. 1018/2016
4. O.S. 364/2018	19. O.S. 36/2018
5. O.S. 376/2018	20. O.S. 88/2018
HEARING	21. O.S. 1154/2018
6. O.S. 1522/2015	22. O.S. 1166/2018
7. O.S. 936/2019	23. O.S. 1458/2018
8. O.S. 1382/2019	24. O.S. 286/2020
9. O.S. 1494/2019	ARGUMENTS
10. O.S. 28/2021	25. O.S. 738/2003
EVIDENCE	26. O.S. 1780/2008
11. O.S. 60/2001	27. O.S. 1284/2014
12. O.S. 277/2002	OBJECTIONS
13. O.S. 464/2007	28. O.S. 1650/2019
14. O.S. 1194/2008	29. O.S. 686/2020
15. O.S. 858/2009	30. O.S. 718/2020

Sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 29.06.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
HEARING	SUMMONS
1. O.S. 910/2007	16. O.S. 242/2013
2. O.S. 1202/2014	17. O.S. 1042/2019
3. O.S. 1386/2016	18. O.S. 1146/2019
EVIDENCE	19. O.S. 396/2020
4. Misc. 9/2011	20.O.S. 498/2020
5. O.S. 1506/2018	21.O.S 672/2020
6. O.S. 1260/2019	22. O.S. 520/2021
7. O.S. 206/2020	AWAIT SUMMON/NOTICE
8. O.S. 506/2020	23. O.S. 328/2020
9. O.S. 568/2020	24. O.S. 486/2021
DEFENCE EVIDENCE	ARGUMENTS
10. O.S. 1028/2017	25. O.S. 38/2018
ARGUMENTS	26. O.S. 506/2019
11. O.S. 1714/2006	27. O.S. 542/2019
12. O.S. 1248/2007	28. O.S. 566/2019
13. O.S. 656/2013	CALL ON
14. O.S. 1568/2014	29. O.S. 98/2020
15. O.S. 710/2017	ORDERS
	30. P and SC 2/2017

Date: 28.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

29.06.2021

RURAL DISTRICT, BENGALURU CAUSE LIST

Morning - Sessions

HEARING

1	O.S. 585/2010
2	O.S. 915/2013
3	O.S. 917/2013
4	O.S. 919/2013
5	O.S. 499/2015
6	O.S. 775/2015
7	O.S. 349/2019
8	O.S. 1277/2019
9	O.S. 465/2020
10	O.S. 549/2020

EVIDENCE

11	O.S. 939/2009
12	O.S. 1023/2011
13	O.S. 1051/2014
14	O.S. 1345/2014
15	O.S. 175/2015

Afternoon - Sessions

HEARING

1	O.S. 745/2020
2	O.S. 117/2021
3	O.S. 247/2021

ARGUMENTS

4	O.S. 933/2009
5	O.S. 935/2006
6	O.S. 937/2009
7	O.S. 695/2015
8	O.S. 639/2016

ISSUES

9	O.S. 987/2014
10	O.S. 1007/2018

CALL ON

11	O.S. 279/2009
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AMENDMENT

12	O.S. 495/2009
13	O.S. 161/2013
14	O.S. 205/2017

JUDGEMENT

15	O.S. 1401/2019
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Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru